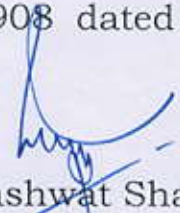


**Reply for Hon'ble NGT Original Application No. 20/2025(CZ) Prashant Mourya vs State of Madhya Pradesh & Ors. WITH Original Application No.11/2022(CZ) (I.A.No.115/2024) Bakir Ali Rangwala Applicant (s) Vs. State of Madhya Pradesh & Ors. Respondent(s)**

In compliance to Hon'ble NGT (CZ), Bhopal vide its order dated 14-07-2025 in Original Application No. 20/2025(CZ) Prashant Mourya vs State of Madhya Pradesh & Ors. WITH Original Application No.11/2022(CZ) (I.A.No.115/2024) Bakir Ali Rangwala Applicant (s) Vs. State of Madhya Pradesh & Ors. Respondent(s) reply submitted by Ujjain Municipal Corporation is annexed as **Annexure - 1**.

Regional Office, M.P. Pollution Control Board collect samples from all the Sapta Sagar situated at Ujjain. The results of water analysis is annexed as **Annexure - 2** which has been already submitted in the last reply into Hon'ble NGT. The analysis report reveals that the BOD value in Purushottam Sagar, is found 10 mg/L which is highest among all aforesaid Sapta Sagar. The letter has been written to commissioner Municipal Corporation Ujjain to stop the mixing of sewage water into Sapta Sagar & to submit action plan for the same. Due to non completion of S.T.P. work / Connectivity of sewer line to House Holder, the notice of Environmental Compensation of Rs. 3.0 Crore already has been issued from M.P. Pollution Control Board to Commissioner Municipal Corporation Ujjain vide letter no. 1908 dated 24-01-2024.

  
(Shashwat Sharma) 16/1/25  
Additional Collector,  
Ujjain (M.P.)



## कार्यालय, नगर पालिक निगम उज्जैन (म.प्र.)

क्रमांक: 453/2025

उज्जैन, दिनांक :- 16/9/2025

प्रति,

कलेक्टर महोदय,  
जिला उज्जैन

विषय :- गोवर्धन सागर में माननीय NGT के आदेशों के पालन में आप महोदय द्वारा दिये गए निर्देशों के क्रम में प्रगति रिपोर्ट प्रस्तुत करने बाबत।

—000—

उपरोक्त विषयांतर्गत लेख है कि माननीय राष्ट्रीय हरित अधिकरण भोपाल बेंच के प्रकरण क्रं. 11/2022 (CZ) (I.A.No 115/2024) गोवर्धन सागर से अतिक्रमण हटाये जाने हेतु अतिक्रमण का चिन्हांकन अनुविभागीय अधिकारी राजस्व उज्जैन द्वारा किया गया। सर्वे क्रं. 1281 खसरे में अभिलिखित कुल रकबा 7.716 हे० में से 1.150 हे० पर अस्थाई एवं अस्थाई निर्माणों को मौजा पटवारी/राजस्व निरीक्षक वृत्त-1 द्वारा चिन्हित किया गया एवं सीमांकन के दौरान निर्मित स्थाई/अस्थाई निर्माणों की सूची प्रस्तुत की गई।

प्रस्तुत सूची अनुसार 100 नागरिकों को दिनांक 10/01/2025 का सूचना पत्र प्रेषित किये गए। जिसमें 43 लोगों के द्वारा जवाब प्रस्तुत किये गए जवाब के साथ 42 लोगों के द्वारा स्थगन आदेश की कॉपी न्यायालय चतुर्थ व्यवहार न्यायाधीश वरिष्ठ खण्ड उज्जैन दिनांक 13/02/2023 प्रस्तुत किया गया। प्राप्त स्थगन आदेश एवं माननीय राष्ट्रीय हरित अधिकरण भोपाल के आदेश दिनांक 03/01/2025 के संबंध में माननीय अतिरिक्त अधिवक्ता महोदय इन्दौर से दिनांक 13/01/2025 को अभिमत प्राप्त किया गया। जिसके क्रम में दिनांक 17.01.2025 माननीय चतुर्थ व्यवहार न्यायाधीश प्रथम श्रेणी खण्ड उज्जैन के यहां स्थगन आदेश को वैकेट कराये जाने हेतु आवेदन प्रस्तुत किया गया जिसमें मा. न्यायालय द्वारा अलग-अलग प्रकरण में अलग-अलग तारिख 16/09/2025, 18/09/2025, 19/09/2025 नियत की गई है।

माननीय राष्ट्रीय हरित अधिकरण भोपाल के आदेश के पालन में गोवर्धन सागर की भूमि पर तलाब के पास स्थित अस्थाई अतिक्रमणों को हटाया गया व रिक्त भूमि को सुरक्षित रखने हेतु वायर फेंसिंग का कार्य कर दिया गया है। उपरोक्तानुसार प्रगति रिपोर्ट दिनांक 22/01/2025 प्रस्तुत की गई थी। तत्पश्चात माननीय उच्च न्यायालय मध्यप्रदेश इन्दौर खण्डपीठ के द्वारा दिनांक 16/01/2025 को स्थगन आदेश पारित किया गया है जो कार्यालय में दिनांक 31/01/2025 को 20 व्यक्तियों के स्थगन आदेश की प्रति स्पीड पोस्ट के द्वारा प्राप्त हुई जिनकी सूची संलग्न है। प्रकरण में स्थल का निरीक्षण उपयंत्री श्री आनन्द परमार एवं सहायक यंत्री श्री राजकुमार राठौर द्वारा किया गया है जिसकी रिपोर्ट संलग्न है। तदनुसार गणेश टेकरी का सीवर/ड्रेनेज, नाली का पानी गोवर्धन सागर में नहीं मिल रहा है। उसकी व्यावस्था हमारे द्वारा वर्तमान में मुख्यमंत्री अधोसंरचना के अंतर्गत नवीन नाला निर्माण किया गया है उसमें सीवर/ड्रेनेज, नाली के पानी की निकासी कर दी गई है। उपरोक्त प्रकरण में श्रीमान के निर्देशानुसार आगामी कार्यवाही की जावेगी।

उपरोक्तानुसार प्रगति रिपोर्ट श्रीमान की ओर प्रस्तुत।

अभ्युक्त  
उज्जैन नगर पालिक निगम

संलग्न :-

- (1) अतिक्रमणकर्ताओं की सूची।
- (2) माननीय अतिरिक्त अधिवक्ता महोदय द्वारा प्रस्तुत अभिमत की कॉपी।
- (3) माननीय उच्च न्यायालय मध्यप्रदेश इन्दौर खण्डपीठ द्वारा पारित स्थगन आदेश के 20 व्यक्तियों की सूची।
- (4) सप्त सागर की जानकारी श्रीमान की ओर सादर प्रेषित।

क्रमांक	नाम	पिता /पति	पूर्ण /आंशिक	क्षेत्रफल <वर्ग फीट में>	अन्य विवरण
1	शकुंतला	✓ बाबूलाल यादव	पूर्ण	9*31	
2	लक्ष्मीनारायण पांचान्न	✓ तुलसीराम	पूर्ण	13*31	
3	रामचंद्र	✓ तुलसीराम	पूर्ण	17*31	
4	मुरलीधर	✓ बाबूलाल	पूर्ण	10*31	
5	अशोक	✓ बाबूलाल	पूर्ण	10*31	
6	घोटू	✓ बाबूलाल	पूर्ण	18*31	
7	मीना यादव	✓ शंकरलाल	पूर्ण	14*31	
8	कुलदीप जायसवाल	✓ बाबूलाल	पूर्ण	38*31	
9	दिलीप	✓ नाथूलाल	पूर्ण	8*30	
10	(i) मनोप	✓ नाथूलाल	पूर्ण	16*30	
	(ii) विनोद	✓ नाथूलाल			
11	दिलीप	✓ नाथूलाल	पूर्ण	60*30	
12	महेशचन्द्र	✓ मांगीलाल शुक्ल	पूर्ण	54*30	
13	दिनेश यादव	✓ --	पूर्ण	14*30	
14	सरस्वती	✓ मिश्रीलाल	पूर्ण	11*30	
15	दुर्गाबाई	✓ बाबूलाल कोशल	पूर्ण	19*30	
16	सुरेश यादव	✓ --	पूर्ण	27*30	
17	मनीष कुमार त्र्याम	✓ --	पूर्ण	14*30	
18	(i) मीताबाई	✓ बालाप्रसाद	पूर्ण	21*30	
	(ii) दिलीपकुमार	✓ बालाप्रसाद	पूर्ण	--	
19	पुष्पाबाई	✓ राजेंद्र लशकरी	पूर्ण	17*20	
20	जगदीश मालवीय	✓ सिध्दनाथ	पूर्ण	37*24	
21	राजेंद्र जायसवाल	✓ ---	पूर्ण	31*58	
22	अनिल	✓ मुन्नालाल जोशी	पूर्ण	9000 वर्गफीट	13800 रिक्त भाग
23	सुनील	✓ रामचंद्र यादव	पूर्ण	2281 वर्गफीट	7900 भाग रिक्त
24	अब्दुल मुख्तलिफ	✓ अब्दुल रहमान	पूर्ण	12*25	वी डी क्लायथ मार्केट
25	राधिका	✓ अमोल झालानी	पूर्ण	12*25	
26	राधिका	✓ अमोल झालानी	पूर्ण	12*25	

*Diya*  
20/05

क्रमांक	नाम	पिता /पति	पूर्ण /आंशिक	क्षेत्रफल <वर्ग फीट में>	अन्य विवरण
27	राकेश गुप्ता		✓ पूर्ण	12*25	
28	राजेश गुप्ता		✓	.	
29	किरन	जिनेश कुमार	✓ पूर्ण	12*25	
30	जितेश गोहिल	मिंदूलाल	✓ पूर्ण	12*25	
31	सुशीलकुमार	मनीषकुमार	✓ पूर्ण	12*25	
32	विपुलकुमार	हीरालाल	✓ पूर्ण	12*25	
33	हस्तीमल	राजमल गादिया	✓ पूर्ण	12*25	
34	राजेंद्र कुमार	मरदारमल	✓ पूर्ण	12*25	
35	गोविंदप्रसाद	प्रभुदयाल	✓ पूर्ण	12*25	
36	गोपाल दाम	चतुर्गल	✓ पूर्ण	12*25	
37	माणकलाल दिलीप कोठारी	चम्पालाल माणकलाल	✓ पूर्ण	12*25	
38	किरणजैन	दिलीप कोठारी	✓ पूर्ण	12*25	
39	रमेश दागवानी		✓ पूर्ण	12*25	
40	कैलाशचंद्र	समरधमल	✓ पूर्ण	12*25	
41	उपा जैन	नरेन्द्रजैन	✓ पूर्ण	12*25	
42	प्रकाशचन्द्र	मागीलाल माहेश्वरी	✓ पूर्ण	12*25	
43	गोपाल	गमनिवाम	✓ पूर्ण	12*25	
44	जयराम जयमिधानी	गोपालदान	✓ पूर्ण	12*25	
45	आशीष कुमार	पूरनमल	✓ पूर्ण	12*25	
46	उमा जयमिधानी	जयराम जयमिधानी	✓ पूर्ण	12*25	
47	ब्रजलाल पलोड		✓ पूर्ण	12*25	
48	प्रशांत	सुभाषचन्द्र अग्रवाल	✓ पूर्ण	12*25	
49	सुभाषचन्द्र जैन	शांतिलाल जैन	✓ पूर्ण	12*25	
50	श्रद्धा जैन	विशाल जैन	✓ पूर्ण	12*25	
51	विशाल जैन	महावीर जैन	✓ पूर्ण	12*25	
52	सुनीता जैन	महावीर जैन	✓ पूर्ण	12*25	
53	महावीर जैन	मागीलाल जैन	✓ पूर्ण	12*25	
54	नारायण दास	सेवकराम	✓ पूर्ण	12*25	
55	पूजाजैन	वैभव जैन	✓ पूर्ण	12*25	
56	दिनेश भावसार		✓ पूर्ण	12*25	
57	दुर्गा	नारायणदास	✓ पूर्ण	12*25	
58	पीरूलाल कोचर	राजमल कोचर	✓ पूर्ण	12*25	
59	राजकुमार	हिम्मतलाल अचलिया	✓ पूर्ण	12*25	

*Handwritten signature*

60	उषा	ज्ञानचन्द कोचर	✓ पूर्ण	12*25
61	मनीष कोठारी		✓ पूर्ण	12*25
62	महावीर कुमार	गेंदालाल	✓ पूर्ण	12*25
63	मो.उस्मान	जहूर अहमद	✓ पूर्ण	12*25
64	मो.इमरान	मो. शरीफ	✓ पूर्ण	12*25
65	अजय कुमार जैन	सबमरमल जैन	✓ पूर्ण	12*25
66	अ. हमिद	निसार मोहम्मद	✓ पूर्ण	12*25
67	खेरनिसा	मंजूर अहमद	✓ पूर्ण	12*25
68	राजकुमार	आनंदीलाल	✓ पूर्ण	12*25
69	सुनील	हम्तीमल गादीया	✓ पूर्ण	12*25
70	रमेश चन्द्र	राकेश कुमार	✓ पूर्ण	12*25
71	पंकज परमार	मनोहर परमार	✓ पूर्ण	12*25
72	सुशीला	महेंद्र जैन	✓ पूर्ण	12*25
73	सुशीला	महेंद्र जैन	✓ पूर्ण	12*25
74	रितेश आहूजा	जवाहर आहूजा	✓ पूर्ण	12*25
75	सुमित आहूजा	जवाहर आहूजा	✓ पूर्ण	12*25
76	भागवंतीबाई	ओमप्रकाश निवारी	✓ आंशिक	700 वर्गफीट
77	शंकरलाल जायसवाल	कन्हैयालाल	✓ आंशिक	21*15
78	राजेश	बालकिशन	✓ पूर्ण	33*25
79	ममताबाई	रामप्रकाश बाथम	✓ पूर्ण	9*25
80	जगदीश बाथम		✓ पूर्ण	12*9
81	युसूफ	मामूम अली तेजकुवरपतिगमप्रसाद	✓ पूर्ण	24*14.7
82	सुन्दरलाल	नंदराम	✓ पूर्ण	20*32
83	राजेंद्र	कैलाश	✓ पूर्ण	17*12
84	कैलाश	नंदराम	✓ पूर्ण	19*20
85	राजेंद्र मकवाना	--	✓ आंशिक	48*7.5
86	भागीरथ	मादू जी	✓ पूर्ण	15*25
87	मंजय यादव दुर्गाबाई	नागायण यादव	✓ पूर्ण	39*14
88	रंजना	कैलाशचन्द	✓ पूर्ण	19*28
89	मागीलाल	हल्वा जी	✓ पूर्ण	14.4*55
90	रेशमबाई	कन्हैयालाल	✓ पूर्ण	15*20
91	ताराबाई	रामप्रसाद	✓ पूर्ण	15*20

नोट:- 1. उपरोक्त सूची मोके पर उपस्थित लोगो द्वारा बताए अनुसार बनाई गई है।

2. रकवा 0.313 हे. भूमि पर मोके पर सडक एवं वाटर वर्क्स कार्यालय स्थित है।

*Signature*  
20/01

क्रमांक	नाम	पिता /पति	पूर्ण /आंशिक	क्षेत्रफल <वर्ग फीट में>	अन्य विवरण
1	मूलचंद यादव		✓ आंशिक	400 वर्गफीट	
2	चेरिटेबल ट्रस्ट	--	✓ आंशिक	600 वर्गफीट	
3	रामरतीबाई	रूपसिंह	✓ आंशिक	26*10	
4	जे के सबसेना आभा	जितेन्द्र	✓ आंशिक	22*40*11	
5	जितेन्द्र	गोविन्दसिंह	✓ आंशिक	15*17	
6	शंकरसिंह	देवेन्द्रसिंह	✓ आंशिक	16*16	
7	मथुरालाल शास्त्री		✓ आंशिक	24.5*10	
8	संजय तिवारी		✓ आंशिक	15*17	
9	आशा खगार	सुरेश खगार	✓ आंशिक	22.6*28	

नोट:- उपरोक्त सूचि मोके पर उपस्थित लोगो द्वारा वनाए अनुमाए बनाई गई

*[Handwritten signature]*

DEEP BHARGAVA  
ADVOCATE GENERAL



OFFICE OF THE ADVOCATE GENERAL  
HIGH COURT OF M.P.  
BENCH INDORE  
PH : (O) 2510739, 2524755, 2524756  
FAX : 0731-2528847  
Mobile- 9329224224

D.O. NO. .... Date ...../...../2024

TO,

THE COMMISSIONER,  
NAGAR NIGAM UJJAIN,  
DISTRICT UJJAIN (M.P.)

LEGAL OPINION

SUB: OPINION ON THE JUDGMENT/ORDER DATED  
03.01.2025 PASSED IN CASE NO. 11/2022 (BAKIR ALI  
RANGWALA vs. STATE of M.P.)

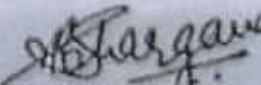
REF: YOUR LETTER NO. 2025/24, DATED 13.01.2025.

That, an opinion has been sought with regard to the land situated at Govardhan Sagar. It has been brought to my knowledge that a Civil Suit has been filed in which the stay has been granted for the same property. That, an order has been passed by the National Green Tribunal (NGT), whereby it has been directed to remove the construction and structure on the said property.

That, the NGT is a Tribunal and not a Court and the order of NGT are not binding on the Civil Court. Hence, it is suggested that an application to vacate the stay should be filed before the Civil Court on the strength of order passed by the NGT.

It is yet to be verified that all the plaintiffs in the Civil Suit were heard at the time of passing of the order of NGT, hence, it is advised to file an application for vacating the stay and the order of NGT should be annexed with such an application. That, in the order of NGT it has been directed to submit a compliance report, this fact of Civil suit and there being a stay should be appraised to the NGT along with an application so preferred to vacate the stay in order to show the compliance on part of the State.

Opined accordingly

  
[SUDEEP BHARGAVA]  
DEPUTY ADVOCATE GENERAL  
INDORE

# कार्यालय, उज्जैन नगर पालिक निगम

ज्ञान क्रमांक - 2

माननीय उच्च न्यायालय मध्यप्रदेश इन्दौर खण्डपीठ द्वारा पारित स्थगन आदेश के 20 व्यक्तियों की सूची।

क्र.	नाम	निवासीय पता	दुकान का पता	हाई कोर्ट प्रकरण क्रं.	वर्तमान स्थिति स्टे है या नहीं	स्टे दिनांक
1	श्री विशाल जैन पिता श्री महावीर जैन	22, सखीपुरा उज्जैन म.प्र.	D-27	WP/1708/2025	स्टे प्राप्त	16/01/2025
2	श्रीमती सुनिता जैन पति श्री महावीर जैन	22, सखीपुरा उज्जैन म.प्र.	D-29	WP/1708/2025	स्टे प्राप्त	16/01/2025
3	श्रीमती पूजा जैन पति श्री वैभव जैन	22, सखीपुरा उज्जैन म.प्र.	D-31	WP/1708/2025	स्टे प्राप्त	16/01/2025
4	श्री महावीर जैन पिता श्री मांगीलाल जैन	22, सखीपुरा उज्जैन म.प्र.	D-28	WP/1708/2025	स्टे प्राप्त	16/01/2025
5	श्रीमती श्रद्धा जैन पति श्री विशाल जैन	22, सखीपुरा उज्जैन म.प्र.	D-26	WP/1708/2025	स्टे प्राप्त	16/01/2025
6	श्री मनोज कोचर पिता श्री पीरीलाल कोचर	156, अलखधाम उज्जैन म.प्र.	D-34	WP/1708/2025	स्टे प्राप्त	16/01/2025
7	श्रीमती उषा कोचर पति श्री ज्ञानचंद कोचर	नयापुरा, उज्जैन म.प्र.	D-36	WP/1708/2025	स्टे प्राप्त	16/01/2025
8	श्रीमती प्रीती जैन पति श्री सपन जैन	316, ग्राम विछडोद, उज्जैन म.प्र.	D-42	WP/1708/2025	स्टे प्राप्त	16/01/2025
9	श्रीमती उषा जैन पति श्री नरेन्द्र जैन	27, सखीपुरा, उज्जैन म.प्र.	D-17	WP/1708/2025	स्टे प्राप्त	16/01/2025
10	श्री नारायणदास पिता श्री सेवकम जयसिंघानी	232 संतराम सिंधी कॉलोनी, उज्जैन म.प्र.	D-30	WP/1708/2025	स्टे प्राप्त	16/01/2025
11	श्री प्रशांत पिता श्री सुभाषचन्द्र अग्रवाल	161, गोपाल मंदिर मार्ग, खडे हनुमान मंदिर के सामने, बडा सराफा, उज्जैन म.प्र.	D-24	WP/1716/2025	स्टे प्राप्त	16/01/2025
12	श्री अशीष पिता श्री पूरनचंद मोटवानी	95, अरविन्द नगर, आगर रोड़ उज्जैन म.प्र.	D-21	WP/1716/2025	स्टे प्राप्त	16/01/2025
13	श्री अजय पिता श्री समरथमल जैन	37, खाराकुआँ, उज्जैन म.प्र.	D-41	WP/1716/2025	स्टे प्राप्त	16/01/2025
14	श्री रमेशचन्द्र पिता श्री लक्ष्मीचन्द्र वाधवानी	87, गुरुकृपा अरविन्द नगर, उज्जैन म.प्र.	D-15	WP/1716/2025	स्टे प्राप्त	16/01/2025
15	श्री राजकुमार पिता श्री आनन्दीलाल भूतडा	100, गोंदाचौकी, उज्जैन म.प्र.	D-44	WP/1716/2025	स्टे प्राप्त	16/01/2025
16	श्री रूपसिंह पिता श्री अमरसिंह मेरातवाल	13-ए, अशोक नगर कॉलोनी, उज्जैन म.प्र.	D-4	WP/1716/2025	स्टे प्राप्त	16/01/2025
17	श्री कैलाशचन्द्र पिता श्री समरथमल जैन	बी-13, विक्रमादित्य क्लॉथ मार्केट, उज्जैन म.प्र.	D-16	WP/1716/2025	स्टे प्राप्त	16/01/2025
18	श्री सहर्ष पिता श्री सुनील गोदिया	ए-83, वक्रमादित्य क्लॉथ मार्केट, उज्जैन म.प्र.	D-9	WP/1716/2025	स्टे प्राप्त	16/01/2025
19	श्री सुनील पिता श्री हस्तीमल गादिया	ए-83, वक्रमादित्य क्लॉथ मार्केट, उज्जैन म.प्र.	D-45	WP/1716/2025	स्टे प्राप्त	16/01/2025
20	श्री मोहम्मद उसमान पिता श्री जुहूर अहमद	349/1, के.डी. गेट, उज्जैन म.प्र.	D-39	WP/1716/2025	स्टे प्राप्त	16/01/2025

धार्मिक पौराणिक उद्देश्य सच सामग्री की जानकारी

क्र.	सामग्री का नाम	प्रकार	एकक (कि.ग्रा.)	असल मात्रा (वर्ष/वर्षी/मासा/एवं अन्य)	वर्तमान उपयोग (पेपर/प्लास्टिक/पायल/सिंथेटिक/पेंट/निसार एवं अन्य)	निगम द्वारा क्या कार्य किया गया है ?	व्यय की गई राशि (लाख में)	प्रस्तावित निर्माण कार्य	संभावित निर्माण कार्य या होने वाली व्यय राशि (लाख में)	टिप्पणियाँ
1	पुस्तक सामग्री	पुस्तकें	24.26	वर्ष	विद्यमान कार्य प्रचलित है	सितम्बर 2016 अंतर्गत पावले एवं पाट निर्माण आदि कार्य किया गया।	641.00	-	-	वर्तमान में लगभग 22 हे. भूमि उपलब्ध है।
2	पुस्तक सामग्री	पुस्तकें	0.502	वर्ष	धार्मिक/पेंट	सितम्बर 2016 अंतर्गत गेट निर्माण, लाइटिंग आदि कार्य किया गया।	36.00	-	-	वर्तमान में लगभग 0.5 हे. भूमि पर बावड़ी/बागार स्थित है एवं गेज भूमि पर स्थायी अतिक्रमण है।
3	पुस्तक सामग्री	पुस्तकें	0.49	वर्ष	धार्मिक/पेंट	सितम्बर 2016 अंतर्गत लाइटिंग, फर्निचर आदि कार्य किये गये।	114.00	-	-	वर्तमान लगभग 0.45 हे. भूमि पर बागार स्थित है।
4	पुस्तक सामग्री	पुस्तकें	7.963	वर्ष	धार्मिक/पेंट	सितम्बर 2016 अंतर्गत पाट, पावले, लाइटिंग आदि कार्य किये गये।	508.00	-	-	संपूर्ण भूमि वर्तमान में उपलब्ध है।
5	पुस्तक सामग्री	पुस्तकें	5.185	वर्ष	धार्मिक/पेंट	सितम्बर 2016 अंतर्गत पावले, लाइटिंग, फर्निचर आदि कार्य किये गये।	321.00	-	-	संपूर्ण भूमि वर्तमान में उपलब्ध है।

6	संयोजक का नाम	सुभाष चंद्र	7.476	वर्ष	वार्षिक	-	-	देवीकरण, मुक्ता एवं अतिरिक्त की दृष्टि से संगठन के प्रति विनिर्णय आवश्यक है।	10 करोड़	वर्षान्त में संगठन 5.74 हे. भूमि उपलब्ध है। गैंग एवं अतिरिक्त एवं मानवीय उच्च न्यायतम सुन्दरीट इटोरा एवं लंकाकुस्त कांतांतय में इस संवर्ष में प्रकरण प्रचलित है।
7	संयोजक का नाम (अतिरिक्त संयोजक)	उत्तम कुमार	154.667	वर्ष	वार्षिक	वार्षिक	वार्षिक	उक्त माग नगर निगम सीमा में बाहर है तथा इसका संपादन उत्त संयोजक विभाग द्वारा किया जाता है।	-	-

*[Signature]*  
Sik  
2002  
UMC

*[Signature]*  
E.P.  
2002  
N.N. SURESH

**Reply for Hon'ble NGT Original Application No. 11/2022 (CZ)  
"Bakir Ali Rangwala vs State of Madhya Pradesh"**

**Action taken report**

**1. Progress for removal of encroachment**

To comply with the direction passed by Honorable NGT vide its order dated 07-09-2022 in OA Case No. No. 11/2022 (CZ) "Bakir Ali Rangwala vs State of Madhya Pradesh" regarding removal of encroachment following due process encroachment of 28 temporary shops and 07 permanent constructions were removed on dated 16-11-2022. In addition to this encroachment of Boundary wall of VD market Parking and encroachment from back side of auashadhalay were also removed.

In regards to various cases on going in District court has ordered to maintain status quo against any kind of demolition (order sheet dated 17.02.2023 enclosed **Annexure -1**) till disposal of case based on following facts

- As per survey list of encroachments/constructions present over land of survey number 1281 provided by district administration, residents of Vikram cloth market **have challenged the survey report and have submitted petitions in local court asking relief as above properties are located in survey number 1312 and not in survey number 1281.**
- As per point 4 of above order sheet, Responded Ujjain Nagar Nigam has requested that, action being taken by administration are under order of Honorable NGT and neither petitioner has no right to apply nor civil court has the jurisdiction to hear such petition.
- As per point 12 of above order sheet, Ujjain district administration has provided demarcation report of 1281, Panchnama, field book, list of construction **but have not provided any information notice regarding demarcation to petitioner of any other affected person. And thus, demarcation is not binding on petitioner.** Also, tehsildar Ujjain has submitted that demarcation of survey number 1312 in not possible (point 10 of above order sheet).

**2. Imposition of Environmental compensation**

To comply with the direction passed by Honorable NGT vide its order dated 05-12-2023 in OA Case No. No. 11/2022 (CZ) "Bakir Ali Rangwala vs State of Madhya Pradesh" Pollution control board had issued a show cause notice to Ujjain municipal corporation, regarding environmental compensation due to delay in commissioning of STP, and had given an opportunity to submit reply/ objection regarding the calculated compensation.

In response Ujjain municipal corporation has field reply to the regional Officer, M.P. pollution control Board, Ujjain **Via letter no 66 dated 7/2/2024 (Annexure -2).** The compex Based on the delayed caused by permissions from various departments like MPEB, Police department, District

administration, Forest department, etc., Delay in crop compensation from district administration. Delay caused due to various religious events and heavy tourism due to religious importance of Ujjain city etc. facts and circumstances relief regarding waving off penalty has been requested.

From the mentioned facts in enclosed letter annexure -2, it is evident that Ujjain Municipal Corporation has been tirelessly making efforts for the commissioning of STP at Ujjain. The complex situation of acquisition and permissions from different authorities has resulted in the delay. However, as apparent from the aforementioned facts there has never been any delay on part of the Ujjain Municipal Corporation. Thus, the case of the **Ujjain Municipal Corporation requires a special consideration in view of its unique challenges due to city profile and organizational setup, the delay needs to be condoned and the proposed penalty needs to be waived off.**

Also, there is an existing sewage treatment system, in which via 9 different pumping stations at different locations preventing untreated water from mixing into river, untreated water is pumped to **Sadawal oxidation pond (83 MLD)** here water is treated. Thus, there is little to no untreated water mixing in river Shipra and thus no environmental damages are being caused

### **3. Regarding Pipe laying work in Govardhan Sagar Catchment area under AMRUT – I: -**

In Govardhan Sagar catchment area, total 7.5 km sewerage line is proposed under AMRUT – I which covers Patel Nagar, Fazal Pura, VD market. Out of this total 7.4 km line was laid & only 100 mtr is balanced which will be completed by 15<sup>th</sup> January 2025. Construction of Manholes and IC Chambers is in progress and will be completed by the end of 31<sup>st</sup> January 2025. The Trunk Main laying & MPS work completed and the House Connection started at Sewerage Zone – 1 & 2

### **4. Regarding the establishment of the Surasa Sewage Treatment Plant (STP):**

The Surasa STP project has been meticulously planned with a designed capacity of 92.5 MLD, considering the anticipated sewerage generation from the projected population of 2050. The ultimate stage, set for the year 2050, aims to accommodate a capacity of 110 MLD. Presently, the operational STP(s) can effectively treat a sewerage volume of 79 MLD, corresponding to the anticipated generation in 2024.

Several factors contribute to the justified delay in commissioning, and these considerations shed light on the challenges faced during the execution of the Sewerage Network project:

**Unique Challenges of the STP:** The Surasa STP is subject to special considerations due to the complexities encountered during the implementation of the Sewerage Network project.

- 1. Complexities in Pipe Laying in Ujjain City:** The execution of pipe laying works in Ujjain City presents significant challenges. The city's constant activity and influx of visitors during religious events have further complicated the seamless progress of the project,

highlighting the unique challenges associated with working in a lively and culturally significant urban environment. This heightened public movement has significantly impacted the execution of crucial tasks, such as pipe laying works, creating obstacles and disruptions in the construction schedule.

The construction activities were forced to come to a standstill due to the occurrence of various anticipated celebrations and religious events. Events such as the Karthik mela, Sravan month celebrations, and other VVIP visits necessitated a temporary halt in the ongoing works. The need to accommodate and facilitate these significant occasions, characterized by heightened public participation and attention, prompted a pause in the construction activities to ensure the smooth execution of the events without disruptions from the ongoing construction work.

Due to the non-resolution of the land issue at the approach road at STP, the farmer frequently stopped the works at STP, and even as on date the issue is yet to be resolved by Administrative Department. Recently the farmer has protested the entry into STP by excavating the land at the entry gate due to non-resolution of land issue.

- 2. Geographical Challenges Along the River Kshipra at Trunk Main:** Furthermore, Ujjain City's location along the banks of the river Kshipra adds another layer of complexity. The geographical setting, particularly during the rainy season, poses a considerable challenge to project works. The reduced timeframe available for execution during adverse weather conditions inevitably leads to project delays.

Due to an increase in the water table during the heavy monsoon season, the excavated trenches are to be backfilled. These precautionary measures to prevent the anticipated collapse of the excavated trenches, which could pose safety risks. Consequently, the need to rework the filled trenches ensued, resulting in an overall delay in the construction works.

The delay in the resolution of the crop compensation and land compensation of the farmers along the alignment of the trunk main contributed to the delay in the completion of the Trunk main works.

- 3. Delay in receiving Permissions at MPS:** Additionally, a significant delay has occurred in obtaining charging permission from the MPEB department at MPS, thereby contributing to an overall delay in the commissioning of STP. The UMC formally requested the MPEB for permission on June 12, 2023. However, the approval process extended beyond expectations, and the permission was granted much later, specifically on January 30, 2024. This delay in securing the necessary permission from the MPEB has consequently impeded the timely commissioning of STP.

The ongoing land issue with adjacent landowner Mr. Ramesh Dwivedi is leading to the delay in the execution of Road & Boundary wall work of MPS. The landowner has stopped the machinery and manpower movement on various occasions due to the land issue.

The combined factors mentioned above play a crucial role in justifying the delay in commissioning the Surasa Sewage Treatment Plant (STP). It underscores the necessity for a thoughtful and flexible

approach in handling the distinctive challenges linked to the project. The challenges, ranging from specific characteristics of the STP to complexities in the city's infrastructure and external factors like weather conditions and permissions, collectively contribute to the extended timeline.

A thorough evaluation is requested urging consideration of the actual damage incurred as the discharge of sewerage into the river is minimal and is majorly being treated in the existing pumping stations, thus posing a low risk of pollution to the Kshipra River water.

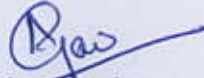
**Other reasons for the delay in STP:**

As of date, the pipe laying works at Trunk main are completed and MPS & STP are partially commissioned. Apart from the works related to the land issues, all the remaining works stand completed.

Looking the progress of work Sewerage Project under AMRUT – 1 will be tentative completed by 31.12.2025




Building Officer (Zone 2)  
Ujjain Municipal Corporation  
Ujjain (M.P.)



Resident Engineer  
Shah Technical Consultants  
Ujjain (M.P.)



Executive Engineer (AMRUT)  
Ujjain Municipal Corporation  
Ujjain (M.P.)



Ujjain Municipal Corporation  
Ujjain (M.P.)

Annexure - 2,  
Annexure - 1

दिनांक 01.07.2025 को एकत्रित उज्जैन स्थित सप्त सागर के जल नमूनों के विश्लेषण परिणाम

S.No.	Parameters	Unit	Pond water at Rudra Sagar, Ujjain	Pond Water at Pushkar Sagar, Ujjain	Pond water at Ksheer Sagar, Ujjain	Pond water at Govardhan Sagar, Ujjain	Pond Water at Vishnu Sagar, Ujjain	Pond Water at Purushottam Sagar, Ujjain	Pond Water at Ratnakar Sagar, Ujjain
1	pH	pH Units	8.19	7.56	7.74	8.39	8.26	8.62	8.18
2	Specific Conductance	micromho/cm	1042	1054	1686	1532	854	4072	540
3	Turbidity	N.T.U.	50.4	3.0	29.3	49.6	36.6	472	50.5
4	Chloride as Cl <sup>-</sup>	mg/l	206	134	240	218	144	420	90
5	Total Alkalinity as CaCO <sub>3</sub>	mg/l	280	392	420	388	262	460	164
6	Total Hardness as CaCO <sub>3</sub>	mg/l	300	400	428	336	260	600	288
7	Calcium Hardness as CaCO <sub>3</sub>	mg/l	160	232	246	152	160	410	192
8	Magnesium Hardness as CaCO <sub>3</sub>	mg/l	140	168	182	184	100	190	96
9	Dissolved Oxygen	mg/l	5.0	4.3	4.8	5.5	4.6	4.2	6.0
10	Total Solids	mg/l	748	746	1086	1036	620	2794	414
11	Suspended Solids	mg/l	30	24	18	20	36	42	34
12	Total Dissolved Solids	mg/l	718	722	1068	1016	584	2752	380
13	B.O.D. (3 Days 27°C)	mg/l	6.5	2.8	3.2	3.8	3.9	10	1.8
14	Chemical Oxygen Demand	mg/l	30	10	20	20	20	40	10
15	Ammonical Nitrogen as NH <sub>3</sub> -N	mg/l	0.34	0.10	0.12	1.12	0.28	1.48	0.18
16	Nitrite as NO <sub>2</sub> <sup>-</sup> -N	mg/l	0.008	0.006	BDL	0.010	BDL	BDL	BDL
17	Nitrate as NO <sub>3</sub> <sup>-</sup> -N	mg/l	20.6	15.80	7.42	18.42	22.38	2.16	7.82
18	Phosphate as PO <sub>4</sub> <sup>3-</sup> -P	mg/l	0.02	0.36	0.004	0.06	BDL	0.62	BDL
19	Sulphate as SO <sub>4</sub> <sup>2-</sup>	mg/l	46.26	52.66	32.82	24.52	16.26	72.56	28.12
20	Sodium as Na	mg/l	93.30	64.45	115.96	129.64	69.55	210.64	25.32
21	Potassium as K	mg/l	6.5	7.72	6.38	10.14	6.5	14.6	0.86

BDL- Below Detectable Limit

*[Signature]*

(Laboratory In-Charge)

## Water Quality Criteria

Designated-Best-Use	Class of water	Criteria
Drinking WaterSource without conventional treatment but after disinfection	A	Total Coliforms Organism MPN/100ml shall be 50 or less pH between 6.5 and 8.5 Dissolved Oxygen 6mg/l or more Biochemical Oxygen Demand 5 days 20C 2mg/l or less
Outdoor bathing (Organised)	B	Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more Biochemical Oxygen Demand 5 days 20C 3mg/l or less
Drinking water source after conventional treatment and disinfection	C	Total Coliforms Organism MPN/100ml shall be 5000 or less pH between 6 to 9 Dissolved Oxygen 4mg/l or more Biochemical Oxygen Demand 5 days 20C 3mg/l or less
Propagation of Wild life and Fisheries	D	pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more Free Ammonia (as N) 1.2 mg/l or less
Irrigation, Industrial Cooling, Controlled Waste disposal	E	pH betwvn 6.0 to 8.5 Electrical Conductivity at 25C micro mhos/cm Max.2250 Sodium absorption Ratio Max. 26 Boron Max. 2mg/l
	Below-E	Not Meeting A, B, C, D & E Criteria



क्षेत्रीय कार्यालय, म. प्र. प्रदूषण नियंत्रण बोर्ड,

17, भरतपुरी, उज्जैन, दूरभाष कार्यालय- 0734 - 2510984

Email: romppcb\_ujjain@yahoo.co.in

क्रमांक- 747 /प्रनिबो/क्षेकाउ/2025/ उज्जैन,दिनांक- 11/07/2025

प्रति,

आयुक्त महोदय,  
नगर पालिक निगम,  
उज्जैन (म.प्र.)

विषय :- उज्जैन नगर स्थित सप्त सागरों को प्रदूषण मुक्त रखने के संबंध में।

उपरोक्त विषयान्तर्गत लेख है कि उज्जैन नगर स्थित सप्त सागर क्रमशः रुद्रसागर, पुष्कर सागर, क्षीर सागर, गोवर्धन सागर, विष्णु सागर, पुरुषोत्तम सागर एवं रत्नाकर सागर को प्रदूषण मुक्त रखे जाने हेतु उल्लेखित समस्त सागर में किसी भी प्रकार के नाले / दूषित जल मिलने से रोके जाने हेतु कार्यवाही सुनिश्चित किए जाने बाबत पत्र प्रेषित है। तत्संबंध में कार्ययोजना बनाकर इस कार्यालय को उपलब्ध कराए जाने हेतु अनुरोध है।

  
(एच. के. तिवारी)  
क्षेत्रीय अधिकारी

8/7/25